

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Stressed Assets Stabilization Fund
Vs
Shree Vaishnodevi Mills Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/1216(CHE)2018

(IA/MA) APPLICATION NUMBERS

IA/449(CHE)/2024, IA/2220(CHE)/2023

ORDER

IA/449(CHE)/2024
IA/2220(CHE)/2023

Present: Shri. E. Om Prakash, Ld. Sr. Counsel along with Shri. A.G. Satyanarayana, Ld. Counsel for the Liquidator/R1.

Shri.Nithyaesh Natraj, Ld. Counsel for the Suspended Directors.

Shr. R. Sankaranarayanan, Ld. Sr. Counsel for the SASF/Petitioner.

Clarifications sought.

List the applications on **07.06.2024**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs